

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO- 659
ANSWERED ON- 08.02.2019

EXPORT OF PROCESSED FOOD PRODUCTS

659. MS. SAROJ PANDEY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has formulated any action plan to promote the export of the processed food products of the country; and
- (b) if so, the framework of the said scheme?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) & (b): The Department of Commerec (DoC), Ministry of Commerce & Industry has the mandate to promote exports of various products from the country including processed food products. Promoting exports of processed food products is a continuous process. The newly introduced Agriculture Export Policy provides an assurance that the export of processed agricultural products will not be brought under the ambit of any kind of export restrictions. The DoC has also several schemes to promote exports, including exports of processed food products, viz. Trade Infrastructure for Export Scheme (TIES), Market Access Initiatives (MAI) Scheme etc. Incentive on export of various value added agricultural/processed food items is provided to exporters under the Merchandise Exports from India Scheme (MEIS). In addition, assistance to the exporters of value added agricultural/processed food items is also available under the Export Promotion Schemes of Agricultural & Processed Food Products Export Development Authority (APEDA), Tea Board, Coffee Board and Spices Board. These organizations also seek to promote exports through participation in international fairs & exhibitions, taking initiatives to gain market access for different products in different markets, dissemination of market intelligence, taking steps to ensure quality of exported products etc.
